

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

STARRED QUESTION NO:474
ANSWERED ON:27.04.2000
TICKETLESS TRAVEL IN TRAINS
AMBATI BRAHMANAIAH

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the ticketless travel and lawlessness is on the increase in the Railways;
- (b) if so, whether large mobs of people forcibly board trains without tickets and cause violence to passengers in Andhra Pradesh and Bihar;
- (c) if so, whether Railway Police and Railway authorities ignore such actions; and
- (d) if so, the guidelines given to Railways to monitor such situations and take preventive action to remove illegal mobs from trains?

Answer

MINISTER OF RAILWAYS(KUMARI MAMTA BANERJEE)

(a) and (c) Exact quantification of lawlessness and ticketless travel is difficult. However, surveys are conducted to make an estimate of the extent of the menace. State-wise figures are not maintained. This problem is kept under control by intensive ticket checking drives and concerned action by Government Railway Police and Railway Protection Force. However, the law and order is a subject which falls within the ambit of the State Government.

(d) Following guidelines have been given to the Zonal Railways:

(i) Collection of intelligence about any impending interference with the smooth running of trains and sharing this information with the local police.

(ii) To conduct regular and surprise checks frequently to check ticketless/irregular travel in association with the Railway Magistrates, Railway Protection Force and Government Railway Police.